

Form – 1

List of cases e-filed during the month of March – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)								
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

--NIL--

**E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)**

Form – 2

List of cases in which e-Payment of Court fees was made during the month of March 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/73/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. M/S. MAXWELL ENTERPRISE PROPRIETOR KISHAN ARJANBHAI SHINGALA	46240-M M GOHEL	05-03-2026	05-03-2026
2	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/78/2026	ABHISHEK SOHANLAL JAIN VS. JAYANTI DHANABHAI PATEL	90601-S V GODA	09-03-2026	03-03-2026
3	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/82/2026	SHALEEN SHARMA AUTHORISED PRUDENT BUSINESS SERVICES VS. MR. ASHISH LODHA	101049-V K TRIVEDI	12-03-2026	03-03-2026
4	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/89/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. SHAILESH CLOTHING PROP VIJAYA SHAILESH BHUVA)	46240-M M GOHEL	27-03-2026	26-03-2026
5	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/90/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. YAS MOBILE PROP ASHABEN KANUJI THAKOR	46240-M M GOHEL	27-03-2026	26-03-2026
6	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/91/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S UMIYA ENGIEERING PROP BHAVESHBHAI MAGANBHAI PATEL	46240-M M GOHEL	27-03-2026	25-03-2026
7	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/92/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. ROSHNI TRADERS PROP SHAHINBANU SIKANDARKHAN PATHAN	46240-M M GOHEL	27-03-2026	25-03-2026
8	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/93/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. VED ENTERPRISE PROP SUMIT VISHNUBHAI SONI	46240-M M GOHEL	27-03-2026	25-03-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/94/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. KASHTBHANJAN MOTORS BIKE PROP SONIGRA VARSHABEN SATISHBHAI	46240-M M GOHEL	27-03-2026	26-03-2026
10	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/95/2026	BANK OF BARODA(E-DENA BANK) THROUGH DEWANG RAVAL VISHALA BRANCH VS. M/S. SHIV ANSH APPARELS PROP VINOD DILIPBHAI RUDIYA	46240-M M GOHEL	27-03-2026	25-03-2026
11	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/468/2024	NIRMA LIMITED THROUGH AUTHORISED SIGNATORY MS. SHITAL SHETH VS. COMTECH CONSTRUCTION COMPNY PRIVATE LIMITED	86559-A Y SHAH	13-08-2024	24-03-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/1/2026	STATE BANK OF INDIA, TARAPUR BRANCH MANAGER SHREE AAMBALIYA DESUR RAMSI VS. RAVIKUMAR MAHENDRABHAI PATEL	37930-P M MIRZA	24-03-2026	20-03-2026
13	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/2/2026	GOURAB HARIPAL SON OF BISHNU HARIPAL BRANCH MANAGER BANK OF BARODA VS. LEGAL HEIR RAMESHBHAI AMBALAL PATEL	55937-R U PATADIA	12-03-2026	10-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
14	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/4/2026	GOURAB HARIPAL SON OF BISHNU HARIPAL BRANCH MANAGER BANK OF BARODA VS. DINUBHAI BHAGABHAI PATEL	55937-R U PATADIA	12-03-2026	10-03-2026
15	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/5/2026	GOURAB HARIPAL SON OF BISHNU HARIPAL BRANCH MANAGER BANK OF BARODA VS. DESAIBHAI BUDHABHAI PARMAR	55937-R U PATADIA	12-03-2026	10-03-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/7/2026	STATE BANK OF INDIA THROUGH ITS OFFICER RAMESHBHAI V KATARA VS. AARVI SALED PRO. CHIRAGGIRI ARUNGIRI GOSAI	46240-M M GOHEL	24-03-2026	23-03-2026
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/8/2026	CENTRAL BANK OF INDIA THROUGH ITS OFFICER CHIEF MANAGER MUKESH KHARE VS. M.S. AAGNYA FOODS (A PARTNERSHIP FIRM)	46240-M M GOHEL	30-03-2026	30-03-2026
18	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/7/2026	MANAGER SHREE OF INDIAN BANK, ANKLESHWAR BRANCH VS. SAPNABEN PARTHBHAI CHOKSI	12452-A H PANDYA	03-03-2026	03-03-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/1/2026	AMIT GUPTA HIS BRANCH MANAGER OF THE STATE BANK OF INDIA - JAM-KALYANPUR BRANCH. VS. PURIBEN POLABHAI KARANGIYA	85611-N J GHEDIYA	12-03-2026	12-03-2026
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/2/2026	AMIT GUPTA, HIS BRANCH MANAGER OF THE STATE BANK OF INDIA - JAM-KALYANPUR BRANCH VS. PURIBEN POLABHAI KARANGIYA	85611-N J GHEDIYA	12-03-2026	12-03-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/14/2026	BOB THROUGH BRANCH MANAGER AASHUTOSH MISHRA VS. PRATAPSANG GAGJI JADEJA	120384-D D KANANI	06-03-2026	05-03-2026
22	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/15/2026	BOB THROUGH BRANCH MANAGER SHREE CHINTANBHAI VEGDA VS. RAJ POLIMERS PARTNER VANRAJSINH BHUPATSINH JADEJA	44468-J H ANADKAT	17-03-2026	16-03-2026
23	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/16/2026	BOB THROUGH BRANCH MANAGER SHREE SHIVANGI DINESH KUMAR VS. DILUBHA RADHUBHA JADEJA	44468-J H ANADKAT	17-03-2026	16-03-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/17/2026	BOB THROUGH BRANCH MANAGER SHREE SHIVANGI DINESHKUMAR VS. TAPUBHA JAGMALJI JADEJA	44468-J H ANADKAT	17-03-2026	16-03-2026
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/18/2026	BOB THROUGH BRANCH MANAGER SHREE CHINTANBHAI VEGDA VS. GAMDA KARMANBHAI LAKHABHAI	44468-J H ANADKAT	17-03-2026	16-03-2026
26	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/19/2026	BOB THROUGH BRANCH MANAGER CHINTANBHAI VEGDA VS. RAMSANGJI MURUJI KER	44468-J H ANADKAT	17-03-2026	16-03-2026
27	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/20/2026	BOB THROUGH BRANCH MANAGER SHRI SHIVANGI DINESHKUMAR VS. JETHABHAI HARDASBHAI MASURA	44468-J H ANADKAT	17-03-2026	16-03-2026
28	PRINCIPAL DISTRICT JUDGE	GIR SOMNATH @ VERAVAL	COMM APL/1/2026	State Bank of India VS. NARASHIBHAI BHIKHABHAI SANKHAT	28363-J N BHATT	25-03-2026	24-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/2/2026	STATE BANK OF INDIA,SAMTER BRANCH. VS. DADUBHAI NATHUBHAI GOHIL	92506-N N SHIYAL	17-03-2026	16-03-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/13/2026	State Bank of India VS. SARMANBHAI PUNABHAI SOLANKI PRO. OF KALASH EMPORIUM	31577-S G RATHOD	13-03-2026	12-03-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/14/2026	State Bank of India VS. BHIKHABHAI DANABHAI VADHER	31577-S G RATHOD	13-03-2026	12-03-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/15/2026	State Bank of India THROUGH BRANCH MANAGER Mr. NISHANT DAHIYA VS. VARSHABEN GOVINDBHAI BHOLA	20905-K L CHANDRANI	18-03-2026	17-03-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/44/2026	BANK OF BARODA THROUGH SWAPNIL TUKARAM KAMBLE VS. RAVI NHOGILAL ADESARA	44468-J H ANADKAT	12-03-2026	12-03-2026
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/45/2026	BANK OF BARODA THROUGH MANAGER SWAPNIL TUKARAM KAMBLE VS. AKBAR HUSENBHAI INGAROJA	44468-J H ANADKAT	12-03-2026	12-03-2026
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/46/2026	BANK OF BARODA THROUGH UDITKUMAR VS. MAYUR RAMESHBHAI GOHIL	44468-J H ANADKAT	16-03-2026	12-03-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/47/2026	BANK OF BARODA THROUGH UDIT KUMAR VS. SOLANKI KETANBHAI BHARATBHAI	44468-J H ANADKAT	16-03-2026	12-03-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/48/2026	BANK OF BARODA DIGVIJAY PLOT BRANCH THROUGH MANAGER UDIT KUMAR VS. SHREE MOMAI SALES PROPRIETOR RAHUL ASHOKBHAI JESANI	44468-J H ANADKAT	16-03-2026	12-03-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/49/2026	BANK OF BARODA THROUGH UDITKUMAR VS. HAMIRBHAI DEVSIBHAI LAGARIYA	44468-J H ANADKAT	16-03-2026	12-03-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/50/2026	BANK OF BARODA DIGVIJAY PLOT BRANCH THROUGH MANAGER UDIT KUMAR VS. MAYANK PARFULBHAI MADANI	44468-J H ANADKAT	16-03-2026	12-03-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/51/2026	BANK OF BARODA THROUGH MOHAMMAD ASIF IQBAL VS. VIRAL KAMLESHBHAI RAVAL	44468-J H ANADKAT	17-03-2026	13-03-2026
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/52/2026	BANK OF BARODA THROUGH SWAPNIL TUKARAM KAMBLE VS. AMBAR ELECTRIC AND ELECTRONICS PROP. RAJESHBHAI AMUBHAI NANDA	44468-J H ANADKAT	17-03-2026	13-03-2026
42	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/53/2026	BANK OF BARODA THROUGH SWAPNIL TUKARAM KAMBLE VS. VALLABHBHAI GORDHANBHAI NAKUM	44468-J H ANADKAT	17-03-2026	13-03-2026
43	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/54/2026	BANK OF BARODA THROUGH RAMESHKUMAR OMPRAKASH KESHRI VS. KRUSHNAKUMAR NATVARLAL ASHAR	44468-J H ANADKAT	17-03-2026	12-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
44	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/55/2026	BANK OF BARODA PATEL COLONY BRANCH THROUGH MANAGER MOHAMMAD ASIF IQBAL VS. JAKIRSA YUSUF FAKIR	44468-J H ANADKAT	18-03-2026	13-03-2026
45	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/56/2026	BANK OF BARODA KHODIYAR COLONY BRANCH THROUGH MANAGER RAMESH KUMAR OM PARKASH KESHRI VS. HARSH HITESHBHAI TANKARIYA	44468-J H ANADKAT	18-03-2026	12-03-2026
46	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/57/2026	BANK OF BARODA PATEL COLONY BRANCH THROUGH MANAGER MOHAMMAD ASIF IQBAL VS. SHREE KRUPA R.O. PURIFIER PROPRIETOR SAVITABEN PARBATBHAI KARAVADRA	44468-J H ANADKAT	18-03-2026	13-03-2026
47	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/58/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. AMIT HASMUKHBHAI NANDA	44468-J H ANADKAT	18-03-2026	12-03-2026
48	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/59/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. AMIT ISHVARBHAI NANDA	44468-J H ANADKAT	18-03-2026	14-03-2026
49	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/3/2026	State Bank of India VS. Jayshreeben Bharatbhai Koriya	14267-H M BHATT	30-03-2026	25-03-2026
50	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/9/2026	PRAVINBHAI BHAVANBHAI PATEL POA OF JAYNTIBHAI BHAVANBHAI PATEL PROP. SHREE NARAYAN ENTERPRISE VS. URVISHKUMAR RAJNIKANT SHAH-GUNJA PIPE INDUSTRIES	30558-D K THAKAR	05-03-2026	05-03-2026
51	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/1/2026	BANK OF INDIA UTKANTHESWAR MAHADEV BRANCH MANAGER SHREE JITENDRA BHATI VS. J D BROTHERS PROPRIETOR JATINKUMAR DINESHBHAI PATEL	46362-A D SEVAK	24-03-2026	17-03-2026
52	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/6/2026	BANK OF BARODA RAVAPAR BRANCH T/R MANAGER MANISHKUMAR BHIKHABHAI PARMAR VS. SODHA DANSANGJI DEVUBHA	11523-J K CHINARANA	17-03-2026	27-03-2026
53	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/7/2026	BANK OF BARODA RAVAPAR BRANCH T/R MANAGER SHRI MANISHKUMAR BHIKHABHAI PARMAR VS. KAUSHIKKUMAR DHIRAJLAL LIMBANI	11523-J K CHINARANA	17-03-2026	27-03-2026
54	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/8/2026	BANK OF BARODA RAVAPAR BRANCH T/R MANAGER SHRI MANISHKUMAR BHIKHABHAI PARMAR VS. PRABHATBA RATANSINH SODHA	11523-J K CHINARANA	17-03-2026	27-03-2026
55	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/9/2026	BANK OF BARODA RAVAPAR BRANCH T/R MANAGER SHRI MANISHKUMAR BHIKHABHAI PARMAR VS. SODHA PRATAPSINH HEMSINH	11523-J K CHINARANA	17-03-2026	27-03-2026
56	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/11/2026	KARNATAKA BANK LTD. VS. SHRI NILESH BABULAL CHAWDA	14505-V P ALWANI	16-03-2026	03-03-2026
57	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/12/2026	SHREE KRISHNA TRANSPORT THRO. PRAVINCHANDRA PRAHLADRAI AGRAWAL VS. NIDL SURFACTANTS PVT LTD	16510-V T BHAGCHANDANI	18-03-2026	18-03-2026
58	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/13/2026	TIME GLOBAL SHIPPING VENTURES PVT LTD VS. EVERSHINE CONTAINER LINE PVT LTD	57091-P A RAVANI	23-03-2026	12-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
59	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/14/2026	SUNIL TANEJA ASSOCIATES THRO. ASHOKKUMAR JAIN VS. SAURASHTRA FREIGHT PVT LTD THRO. AUTHORIZED PERSON	110874-B A SOLANKI	23-03-2026	23-03-2026
60	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/15/2026	SURENDRA PRATAP SINGH VS. PRATIBHA INDUSTRIES LTD - YOGIRAJ JV	106315-R K SINGHAL	01-04-2026	30-03-2026
61	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/16/2026	SANSKRUTI ENTERPRISE THRO. JAY JAGDISHBHAI MEHTA VS. MAPLE WOOD INDUSTRIES	110876-J J KARIYA	01-04-2026	21-03-2026
62	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/3/2026	INDIAN OVERSEAS BANK THRU BHAGCHAND HARCHAND VS. MAYURKUMAR DHIRAJLAL PITHADIYA	14505-V P ALWANI	23-03-2026	18-03-2026
63	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/3/2026	STATE BANK OF INDIA AUTHORIZED OFFISER PRITESHKUMAR ASHIVNBHAI CHAUDHARY VS. SHILPABEN UMESHBHAI PATEL	80001-M D TANDEL	09-03-2026	09-03-2026
64	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/90/2026	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS. SAI SHAKTI ENTERPRISE PROPRIETOR FIRM	68704-D N DHOTRE	20-03-2026	18-03-2026
65	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/87/2026	STATE BANK OF INDIA VS. KISHAN BHARATBHAI DUDHREJIYA PROP.OF M/S WINDSON LABORATORY	18358-N K SHUKLA	18-03-2026	18-03-2026
66	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/79/2026	INDIAN BANK(ERSTWHILE ALLAHABAD BANK) VS. DHARMESH MULJIBHAI RUPAPARA	68704-D N DHOTRE	16-03-2026	16-03-2026
67	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/60/2026	STATE BANK OF INDIA VS. HEMALIBEN AJAYSINH JADEJA	52970-D D ANDHARIA	10-03-2026	10-03-2026
68	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/88/2026	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. M/S SHREE BALAJI REFRIGERATION A PROP.FIRM	68704-D N DHOTRE	18-03-2026	18-03-2026
69	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/80/2026	INDIAN BANK VS. M/S MANJU CORPORATION	68704-D N DHOTRE	16-03-2026	16-03-2026
70	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/89/2026	INDIAN BANK(ERSTWHILE ALLAHABAD BANK) VS. MAYUR MAHENDRABHAI KAPURIYA	68704-D N DHOTRE	18-03-2026	18-03-2026
71	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/92/2026	BANK OF BARODA VS. MANISHBHAI AMARANIYA	68704-D N DHOTRE	23-03-2026	23-03-2026
72	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/175/2026	SHUBHAM DHARMESHBHAI SHINGALA AUTHO OF JAYESH FABRICS VS. ZIQRA TRADERS	101310-D G KHURANA	03-03-2026	02-03-2026
73	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/176/2026	CHIRAGKUMAR UKABHAI GABANI AUTHO PER OF RADHE GOVIND FAB LLP VS. PUJA ART	83721-S S TIWARI	03-03-2026	02-03-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
74	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/178/2026	INDIAN BANK VS. RAHUL DUDHWALA PROP OF HINDUSTAN E MOTOCORP	50143-D H MEVAWALA	05-03-2026	05-03-2026
75	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/179/2026	PUNJAB NATIONAL BANK VS. MS NXT ROAR	53482-S G DESAI	05-03-2026	05-03-2026
76	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/180/2026	PUNJAB NATIONAL BANK VS. MS VASTUKALA FASHION	53482-S G DESAI	05-03-2026	05-03-2026
77	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/181/2026	PUNJAB NATIONAL BANK VS. MS AANJNEY IMPEX	53482-S G DESAI	05-03-2026	05-03-2026
78	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/182/2026	PUNJAB NATIONAL BANK VS. MS RUDRAA FASHION	53482-S G DESAI	05-03-2026	05-03-2026
79	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/183/2026	SANJAYKUMAR VINUBHAI RANPATIRA POA OF SHREE FASHION VS. PUJA ART	83721-S S TIWARI	06-03-2026	03-03-2026
80	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/184/2026	Karnataka Bank Ltd. VS. SHEKH SOHEL	100827-N K SHAH	06-03-2026	06-03-2026
81	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/186/2026	RITESH JAIN PROP OF KALASH FASHION VS. AASTHA SAREE CENTER	83721-S S TIWARI	07-03-2026	06-03-2026
82	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/185/2026	RITESH JAIN PROP OF KALASH FASHION VS. SHUBH LAGAN VASTRALAYA	83721-S S TIWARI	07-03-2026	06-03-2026
83	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/187/2026	RITESH JAIN PROP OF KALASH FASHION VS. MS KUNDLI BHAGYA	83721-S S TIWARI	07-03-2026	06-03-2026
84	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/188/2026	URVISH GORDHANBHAI VAGHASIYA DIR OF DIVYAM CHEMICALS PVT LTD VS. TAPI PROCESSERS INDIA PVT LTD	110374-T R JARIWALA	07-03-2026	06-03-2026
85	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/189/2026	Bank of Baroda VS. CHETAN GANGADHAR NIKHARE	66018-M B CHUNAWALA	09-03-2026	02-03-2026
86	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/190/2026	Bank of Baroda VS. RINU PAVANESHKUMAR SINGHVI	66018-M B CHUNAWALA	09-03-2026	02-03-2026
87	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/192/2026	STATE BANK OF INDIA VS. BHAVESH VINODBHAI SOLANKI	59912-B S VYAS	09-03-2026	05-03-2026
88	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/193/2026	STATE BANK OF INDIA VS. DHARMESHKUMAR HASMUKHBHAI PARMAR	59912-B S VYAS	09-03-2026	05-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
89	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/194/2026	BHASHAKRBHAI JASHVANTLAL CHHAPGAR AUTHO OF KORIN OPTOELECTRONICS LLP VS. S TEN LIGHTING	37189-M H PATEL	09-03-2026	07-03-2026
90	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/197/2026	SADHNA BEN BHARATBHAI SAVALIYA VS. BHARAT G SAVALIYA MANAGING DIR OF AKSHAR BIOTECH PVT LTD	106343-P R RAJPUT	10-03-2026	09-03-2026
91	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/196/2026	STATE BANK OF INDIA VS. BABLUBHAI KISHORBHAI MORE	59912-B S VYAS	10-03-2026	05-03-2026
92	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/198/2026	BANK OF MAHARASHTRA VS. MS ANTAUU	43615-J S SUKHARAMWALA	10-03-2026	07-03-2026
93	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/199/2026	BANK OF MAHARASHTRA VS. KOTESH DHARMAIAN ANKAM PROP OF MS SMARLINE SOLUTION	43615-J S SUKHARAMWALA	10-03-2026	07-03-2026
94	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/200/2026	BANK OF MAHARASHTRA VS. AMISHKUMAR KUNDANLAL PATEL PROP OF MS RIDDHI TRADING	43615-J S SUKHARAMWALA	10-03-2026	07-03-2026
95	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/201/2026	UNION BANK OF INDIA VS. VADDOARIYA TUSHAR BABUBHAI PROP OF MS TATHASTU ENTERPRISE	65782-D B PONI AWALA	10-03-2026	04-03-2026
96	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/202/2026	UNION BANK OF INDIA VS. JIGAR PRAVINBHAI KANANNI PROP OF MS MAA KHODAL	65782-D B PONI AWALA	10-03-2026	04-03-2026
97	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/203/2026	UNION BANK OF INDIA VS. MS MAHIRA FABRICS SOLE PROP FIRM OF VIKRAMSING TEJSINGH	65782-D B PONI AWALA	10-03-2026	03-03-2026
98	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/204/2026	UNION BANK OF INDIA VS. MS NEJADHARI FAB SOLE PROP FIRM OF KEYURBHAI BHARATBHAI THUMAR	65782-D B PONI AWALA	10-03-2026	04-03-2026
99	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/206/2026	UNION BANK OF INDIA VS. ASHABEN SANJAYBHAI PANSURIYA PROP OF MS ZARNA ENTERPRISE	65782-D B PONI AWALA	10-03-2026	04-03-2026
100	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/205/2026	UNION BANK OF INDIA VS. MS PATEL VALLABHBHAI DHANJIBHAI SOLE PROP FIRM OF PATEL VALLABHBHAI DHANJIBHAI	65782-D B PONI AWALA	10-03-2026	03-03-2026
101	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/207/2026	UNION BANK OF INDIA VS. MS RAJ NAVINBHAI MANDAVIYA SOLE PROP FIRM OF RAJ NAVINBHAI MANDAVIYA	65782-D B PONI AWALA	10-03-2026	04-03-2026
102	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/208/2026	UNION BANK OF INDIA VS. MS VAGHELA SAGAR MANJIBHAI SOLE PROP FIRM OF VAGHELA SAGAR MANJIBHAI	65782-D B PONI AWALA	10-03-2026	04-03-2026
103	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/209/2026	UNION BANK OF INDIA VS. MS KHODAL KRUPA ELECTRICALS SOLE PROP FIRM OF CHANDUBHAI FALABHAI SHELADIA	65782-D B PONI AWALA	10-03-2026	04-03-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
104	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/210/2026	UNION BANK OF INDIA VS. MS ZOVALY ENTERPRISE SOLE PROP FIRM OF PARAKHIYA PAYALBEN MAYURBHAI	65782-D B PONIAWALA	10-03-2026	03-03-2026
105	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/211/2026	UNION BANK OF INDIA VS. MS ARYAN TEXTILES SOLE PROP FIRM OF YOGESHKUMAR KARSHANBHAI TALAVIYA	65782-D B PONIAWALA	10-03-2026	03-03-2026
106	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/212/2026	Bank of Baroda VS. MS KRISHNA HAND WORK	65782-D B PONIAWALA	10-03-2026	07-03-2026
107	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/213/2026	Bank of Baroda VS. DURGA RAMDULARE PRASAD PROP OF MS KHUSHI FASHION	65782-D B PONIAWALA	10-03-2026	07-03-2026
108	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/214/2026	ASHOKKUMAR MAHAVIRPRASAD TIBREWAL DIR OF BHASKAR SILK MILLS PVT LTD VS. KANAKBHAI RAVJIBHAI RAMOLIYA PROP OF SHARDA TEXTILES	41320-M C MEHTA	10-03-2026	05-03-2026
109	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/215/2026	Bank of Baroda VS. POOJA DIVYESHKUMAR RIBINWALA	65782-D B PONIAWALA	10-03-2026	07-03-2026
110	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/216/2026	UNION BANK OF INDIA VS. SUDHIR RAJKUMAR PATODIA PROP OF KIRTI SILK MILLS	65782-D B PONIAWALA	10-03-2026	06-03-2026
111	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/216/2026	UNION BANK OF INDIA VS. SUDHIR RAJKUMAR PATODIA PROP OF KIRTI SILK MILLS	65782-D B PONIAWALA	10-03-2026	09-03-2026
112	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/217/2026	Bank of Baroda VS. KAMLESH KUMAR MOHANLAL KHOIVAL	100721-N K MODI	11-03-2026	05-03-2026
113	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/218/2026	Bank of Baroda VS. MS MAHARANI TEX	79074-D J SHAH	11-03-2026	02-03-2026
114	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/219/2026	Bank of Baroda VS. MS SHRADDHA PRAVIN MISHRA	79074-D J SHAH	11-03-2026	05-03-2026
115	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/220/2026	Bank of Baroda VS. PRAGNABEN GEMALBHAI CHAUDHARY	66018-M B CHUNAWALA	11-03-2026	10-03-2026
116	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/221/2026	Bank of Baroda VS. MS RENU FASHION	79074-D J SHAH	11-03-2026	05-03-2026
117	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/222/2026	Federal Bank Ltd. VS. ASHOKSINGH VIJAYSINGH RAJPUROHIT	66018-M B CHUNAWALA	11-03-2026	07-03-2026
118	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/223/2026	Federal Bank Ltd. VS. KOLDIYA J S	66018-M B CHUNAWALA	11-03-2026	07-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
119	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/225/2026	Bank of Baroda VS. MS MISHRA TEA AND COLDDRINK	79074-D J SHAH	11-03-2026	02-03-2026
120	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/224/2026	Bank of Baroda VS. RAJANBHAI BARIYA	66018-M B CHUNAWALA	11-03-2026	10-03-2026
121	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/226/2026	Bank of Baroda VS. HITENKUMAR BHARATBHAI SOLANKI	100721-N K MODI	11-03-2026	02-03-2026
122	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/227/2026	Bank of Baroda VS. MS GANESH JARI TRADERS	66018-M B CHUNAWALA	11-03-2026	10-03-2026
123	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/228/2026	Bank of Baroda VS. MS SHREE GANESH KERALA STORE	100721-N K MODI	11-03-2026	05-03-2026
124	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/229/2026	ARUNABEN HASMUKHBHAI PATEL VS. THE BROWN DOOR	18765-A I GANDHI	12-03-2026	02-03-2026
125	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/230/2026	NARESHBHAI LAXMANBHAI PATEL VS. STRIVE ENGINEERING SOLUTION OPC PVT LTD	83310-J V PATEL	12-03-2026	07-03-2026
126	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/231/2026	STATE BANK OF INDIA VS. RASIKBHAI LAVJIBHAI PARMAR	16123-A R MEHTA	16-03-2026	03-03-2026
127	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/232/2026	STATE BANK OF INDIA VS. DHAVALKUMAR RAJUBHAI KAHAR	16123-A R MEHTA	16-03-2026	03-03-2026
128	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/233/2026	STATE BANK OF INDIA VS. SOLANKI NILESHBHAI NAGINBHAI	16123-A R MEHTA	16-03-2026	03-03-2026
129	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/234/2026	STATE BANK OF INDIA VS. DIPAKBHAI VITTHALBHAI SOLANKI	16123-A R MEHTA	16-03-2026	03-03-2026
130	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/235/2026	STATE BANK OF INDIA VS. DHARMISHTHABEN ANANDBHAI KHARODIYA	16123-A R MEHTA	16-03-2026	03-03-2026
131	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/236/2026	STATE BANK OF INDIA VS. RAVI SHANKAR GUPTA	16123-A R MEHTA	16-03-2026	03-03-2026
132	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/237/2026	BALABHAI GORDHANBHAI DOBARIYA PROP OF SHUBH DIAMOND VS. RANCHHODBHAI RAMJIBHAI MAKWANA PROP OF SHUBHA DIAMOND	88231-P V JARIWALA	16-03-2026	12-03-2026
133	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/238/2026	STATE BANK OF INDIA VS. JIGNESHBHAI RAMESHBHAI SURATI	16123-A R MEHTA	16-03-2026	03-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
134	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/239/2026	STATE BANK OF INDIA VS. DILIPBHAI DAHYABHAI TADVI	16123-A R MEHTA	16-03-2026	03-03-2026
135	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/241/2026	STATE BANK OF INDIA VS. JIGAR JETHABHAI KHAKHADIA	16123-A R MEHTA	16-03-2026	03-03-2026
136	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/242/2026	STATE BANK OF INDIA VS. SHANKAR ABHIMAN THOSAR	16123-A R MEHTA	16-03-2026	03-03-2026
137	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/243/2026	STATE BANK OF INDIA VS. KAMLESHBHAI VASAV TETABHAI	16123-A R MEHTA	16-03-2026	03-03-2026
138	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/244/2026	UNION BANK OF INDIA VS. MS SAT ENTERPRISE SOLE PROP FIRM OF GAUTAM MANSUKHBHAI HARKHANI	65782-D B PONIAWALA	16-03-2026	14-03-2026
139	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/245/2026	SANJAY GUPTA PROP OF NYKA COLLECTION VS. PANNKH BRANDS PVT LTD	69781-S M SHAH	16-03-2026	14-03-2026
140	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/246/2026	PUNJAB NATIONAL BANK VS. GANESH NARSHIRAM FULWARIYA	87758-R M TALAVIYA	17-03-2026	16-03-2026
141	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/247/2026	PUNJAB NATIONAL BANK VS. SATISHBHAI BHAGWANBHAI JANI	87758-R M TALAVIYA	17-03-2026	16-03-2026
142	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/248/2026	PUNJAB NATIONAL BANK VS. ARVINDBHAI BHIMJIBHAI MEVADA	87758-R M TALAVIYA	17-03-2026	16-03-2026
143	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/249/2026	Bank of Baroda VS. M/S SAI PAN SHOP	79074-D J SHAH	17-03-2026	05-03-2026
144	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/250/2026	Bank of Baroda VS. M/S SHREE GANESH TRADING CO	79074-D J SHAH	17-03-2026	05-03-2026
145	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/251/2026	Canara Bank VS. M/S SHIVALIKA INDUSTRIES	79074-D J SHAH	17-03-2026	16-03-2026
146	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/252/2026	ASHABEN MANISHBHAI JIWANI VS. PREETI ARVIND LALI	100827-N K SHAH	17-03-2026	12-03-2026
147	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/253/2026	VELOX AUTOMATION PVT LTD VS. ATVANTIC FINECHEM PVT LTD	6153-H R MODI	17-03-2026	17-03-2026
148	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/254/2026	UCO BANK VS. M/S R C FOODS	79074-D J SHAH	17-03-2026	14-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
149	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/255/2026	INDIAN BANK VS. KHIRODKUMAR GANESH PROP OF MS SHREE OM FASHION	50143-D H MEVAWALA	18-03-2026	17-03-2026
150	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/256/2026	SUNIL KANAKMAL JAIN PROP OF UNIQUE HARDWARE VS. DILIP GAJJAR ALIAS MISTRY	98755-J C PATEL	18-03-2026	18-03-2026
151	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/257/2026	Bank of Baroda VS. NEERAJ RANVEER SINGH	58141-A N PATEL	18-03-2026	12-03-2026
152	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/258/2026	STATE BANK OF INDIA VS. DINESHBHAI MAVJIBHAI LATHIYA	17518-S D NAIK	20-03-2026	16-03-2026
153	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/259/2026	STATE BANK OF INDIA VS. DHARMENDRA JAWANARAM CHAUDHARI PROP OF MS J R YARN	63070-N P DALAL	20-03-2026	17-03-2026
154	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/260/2026	STATE BANK OF INDIA VS. HARIKRUSHNA BABUBHAI SONDAGAR PROP OF M/S SHAYONA FASHION	63070-N P DALAL	20-03-2026	17-03-2026
155	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/261/2026	INDIAN BANK VS. AMITBHAI CHANDUBHAI BHUVA PROP OF MS JAY SHAKTI TEX	83800-A D KOSAMBIA	20-03-2026	14-03-2026
156	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/261/2026	INDIAN BANK VS. AMITBHAI CHANDUBHAI BHUVA PROP OF MS JAY SHAKTI TEX	83800-A D KOSAMBIA	20-03-2026	20-03-2026
157	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/262/2026	INDIAN BANK VS. MANISHABEN AMITBHAI BHUVA PROP MS NEVYA TEX	83800-A D KOSAMBIA	20-03-2026	14-03-2026
158	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/263/2026	GONDALIYA CHETANKUMAR BHAGVANBHAI POA OF RUDRARAJ VS. KRUSHANK ASHOKBHAI SIYANI	39627-J B GINIYA	20-03-2026	20-03-2026
159	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/264/2026	PAWAN O MALU DIR OFGANPATI ENERGY PVT LTD VS. SUVARNA TEXONIX PVT LTD	100568-S B RATHI	20-03-2026	19-03-2026
160	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/265/2026	JAYESHBHAI CHATURBHAI BHIMANI PROP OF AJ INFOSOFTECH VS. ASHWIN DHARMSHIBHAI SAVANI	57762-H S PATEL	23-03-2026	18-03-2026
161	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/266/2026	Bank of Baroda VS. SAURAV SUBHASH MISHRA	29496-A T JINGAR	23-03-2026	19-03-2026
162	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/267/2026	GAURISHANKAR MATADIN AGARWAL PROP OF SHIV HARI PRINTS VS. RADHEY FASHION	83721-S S TIWARI	23-03-2026	09-03-2026
163	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/268/2026	ASHOKKUMAR MAHAVIRPRASAD TIBREWAL DIR OF BHASKAR SILK MILLS PVT LTD VS. MS SIDDHARTH EXIM	41320-M C MEHTA	23-03-2026	17-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
164	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/269/2026	ASHOKKUMAR MAHAVIRPRASAD TIBREWAL DIR OF BHASKAR SILK MILLS PVT LTD VS. HEMRAJ MAKHANLAL KHAITAN PROP OF TIRUPATI TEXTILE	41320-M C MEHTA	23-03-2026	13-03-2026
165	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/270/2026	ASHOKKUMAR MAHAVIRPRASAD TIBREWAL DIR OF BHASKAR SILK MILLS PVT LTD VS. HIRALAL PROP OF TATHASTU FAB	41320-M C MEHTA	23-03-2026	17-03-2026
166	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/271/2026	VISHAL DHANSHUKHBHAI SOLANKI AUTHO OF MS SALVAVIDAS PHARMACEUTICAL PVT LTD VS. RAKESH KUMAR SINGH PROP OF MS JAI AMBE MEDICAL AND GENERAL STORES	27389-A H KHYALI	23-03-2026	20-03-2026
167	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/272/2026	PUNJAB NATIONAL BANK VS. MS TANNA OVERSEAS	19905-M M SHAH	24-03-2026	23-03-2026
168	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/273/2026	UNION BANK OF INDIA VS. MS PATEL GRAPHICS	66018-M B CHUNAWALA	24-03-2026	18-03-2026
169	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/274/2026	UNION BANK OF INDIA VS. MS VIJAY LAXMANBHAI MAKWANA	66018-M B CHUNAWALA	24-03-2026	18-03-2026
170	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/275/2026	UNION BANK OF INDIA VS. MS MALAXMI HANDLOOM	66018-M B CHUNAWALA	24-03-2026	18-03-2026
171	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/277/2026	STATE BANK OF INDIA VS. BHARAT G LATHIYA	17518-S D NAIK	24-03-2026	23-03-2026
172	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/276/2026	UNION BANK OF INDIA VS. MS MAKVANA HARDIK BHARATBHAI	66018-M B CHUNAWALA	24-03-2026	18-03-2026
173	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/278/2026	PUNJAB NATIONAL BANK VS. CHETAN KANAIALAL SOMPURA PROP OF MS STAR MODELING	19905-M M SHAH	24-03-2026	23-03-2026
174	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/279/2026	UNION BANK OF INDIA VS. MS S H COVERS	66018-M B CHUNAWALA	24-03-2026	18-03-2026
175	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/280/2026	UNION BANK OF INDIA VS. MS JOSHI TEJAS KANAIALAL	66018-M B CHUNAWALA	24-03-2026	18-03-2026
176	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/281/2026	UNION BANK OF INDIA VS. MS DOBARIYA AKSHAR GHANSHYAMBHAI	66018-M B CHUNAWALA	24-03-2026	18-03-2026
177	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/282/2026	UNION BANK OF INDIA VS. SHABNAM ARA	66018-M B CHUNAWALA	24-03-2026	18-03-2026
178	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/283/2026	UNION BANK OF INDIA VS. MS BALKRUSHNA ENTERPRISE	66018-M B CHUNAWALA	24-03-2026	18-03-2026

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179	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/284/2026	UNION BANK OF INDIA VS. MS JAYKUMAR MAHESHBHAI RATHOD	66018-M B CHUNAWALA	24-03-2026	18-03-2026
180	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/285/2026	STATE BANK OF INDIA VS. NAVINBHAI MORARBHAI SOLANKI	59912-B S VYAS	25-03-2026	24-03-2026
181	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/286/2026	STATE BANK OF INDIA VS. DAMU RAMDAS SONAVANE	59912-B S VYAS	25-03-2026	24-03-2026
182	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/287/2026	RITESH JAIN PROP OF KALASH FASHION VS. UJJWAL SAREE SHOW ROOM	83721-S S TIWARI	27-03-2026	25-03-2026
183	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/288/2026	BALLABHDAS RAMBILAS MAHESHWARI DIR OF MS RIDDHI SIDDHI PRINTS PVT LTD VS. BHAVESH KUMAR DAGA PROP OF NAMO NARAYAN FASHION	80112-Y B DESHMUKH	27-03-2026	20-03-2026
184	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/289/2026	Bank of Baroda VS. RAMBHAI PARSHOTTAMBHAI MAKVANA	56119-Y H PANDYA	27-03-2026	25-03-2026
185	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/290/2026	NIKUNJ BHARATBHAI LAKHANI PARTNER OF DIGNITY PAPER TECH VS. PADMAVATI TODI PROP OF VIBRANT TEX FAB	101604-M A GHIYA	27-03-2026	27-03-2026
186	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/291/2026	RAJENDRAKUMAR HOTCHAND THAKKAR DIR OF SHREE RAM RESINS PVT LTD VS. JYOTI SIZING	90307-J P CHELARAMANI	30-03-2026	25-03-2026
187	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/292/2026	BHADHRESHKUMAR NABINCHANDRA RANA PROP OF YASH JARI VS. MANJULABEN HASMUKHLAL POLISHWALA PROP OF MAA PRATAP JARI TRADERS	74417-Y J BHAMARDIWALA	30-03-2026	30-03-2026
188	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/293/2026	NITESHBHAI SHAMBHUBHAI THUMMAR PROP OF SHREE RAM SYNTHETICS VS. S S CREATION	83721-S S TIWARI	30-03-2026	28-03-2026
189	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/294/2026	DEVDAAT RAMESHCHANDRA CHEVLI OWNER OF E LORDS FB VS. S R CLOTHING	82840-K N DALAL	30-03-2026	28-03-2026
190	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/295/2026	DEVDAAT RAMESHCHANDRA CHEVLI PROP OF E LORDS FAB VS. M S CREATION	82840-K N DALAL	30-03-2026	28-03-2026
191	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/296/2026	Bank of Baroda VS. TINABEN DINESHBHAI JAIN	65782-D B PONIOWALA	30-03-2026	27-03-2026
192	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/297/2026	AMIT SURAJ MOHAN VIG AUTHO OF VIG WEAVES PVT LTD VS. NAIMA BEGUM PROP OF RIDAAN IMPEX	69781-S M SHAH	30-03-2026	25-03-2026
193	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/298/2026	Bank of Baroda VS. GANPATLAL INDERLAL JOSHI	65782-D B PONIOWALA	30-03-2026	27-03-2026

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194	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/299/2026	Bank of Baroda VS. KYATHAM RAMESH ODELU	65782-D B PONIAWALA	30-03-2026	27-03-2026
195	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/300/2026	ARVIND KUMAR NARNOLIA PROP OF SHRNGAR INTERNATION VS. DINESHBHAI PROP OF VEERA SILK MILLS	101604-M A GHIYA	30-03-2026	30-03-2026
196	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/301/2026	DHAVAL PARSOTTAM PATEL DIR OF NARAYAN COLOR FAB PVT LTD VS. FASHION TRIBE PVT LTD	62937-V V DESAI	01-04-2026	30-03-2026
197	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/303/2026	SHIVSHANKAR GHANSHYAM BAHETI PROP OF MANGALMURATI VS. RAJESH RAMSARAN BATRA PROP OF NILAM ENTERPRISE	70128-J A PATEL	01-04-2026	30-03-2026
198	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/304/2026	SHIVSHANKAR BAHENTI PROP OF MANGALMURTI VS. RASMITABEN JAYESHBHAI DEVANI PROP OF TAPITAT FASHION	70128-J A PATEL	01-04-2026	30-03-2026
199	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/305/2026	ASHISH MAGANLAL SURTI AUTHO OF RAJLAXMI DIGITAL VS. POONAM SHRIPATH SHETHIYA OWNER OF NAVYA GLOBAL	12235-R A VYAS	02-04-2026	27-03-2026
200	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/306/2026	CHINTAN GANDHI PARTNER OF ICLON INDUSTRIES VS. RASIK PRODUCTS PVT LTD	38382-N A MEHTA	02-04-2026	30-03-2026
201	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/307/2026	INDIAN BANK VS. LALARAM MOTIRAM CHOUDHARI PROP OF MS SWASTIK CREATION	83800-A D KOSAMBIA	02-04-2026	28-03-2026
202	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/308/2026	Bank of Baroda VS. ANANDBHAI RAJUBHAI JIVANI	80864-P H MASHRU	02-04-2026	31-03-2026
203	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/309/2026	MAYUR PREMJI CHHEDA PROP OF MS MANJULA FASHIONS VS. SANVI SILK MILLS	84492-S A BALUWALA	02-04-2026	31-03-2026
204	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/309/2026	MAYUR PREMJI CHHEDA PROP OF MS MANJULA FASHIONS VS. SANVI SILK MILLS	84492-S A BALUWALA	02-04-2026	31-03-2026
205	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/310/2026	INDIAN BANK VS. MAULIK VASHRAMBHAI NALIYADHARA PROP OF MS RAGHUVVEER CREATION	83800-A D KOSAMBIA	02-04-2026	28-03-2026
206	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/311/2026	STATE BANK OF INDIA VS. BHARATBHAI NAGJIBHAI SOLANKI	59912-B S VYAS	02-04-2026	28-03-2026
207	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/312/2026	KISHORKUMAR VASANTLAL MISTRI PARTNER OF GAYATRI PAINTS VS. FALGUN ENGINEER PROP OF TEXTILE ENGINEERING INDUSTRIES	40935-V A MEHTA	03-04-2026	25-03-2026
208	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/316/2026	INDIAN BANK VS. YATRIKKUMAR PATEL PROP OF MS SHIV ENTERPRISE	83800-A D KOSAMBIA	04-04-2026	28-03-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
209	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/3/2026	RANJITSING CHAMANSING CHAUHAN PROP OF RAJ INTERNATIONAL VS. SANDIP JAYBHAGVAN GUPTA PROP OF SHIVSHAKTI SYNTHETICS	45287-A H JADAV	05-03-2026	05-03-2026
210	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/4/2026	MUKESH M LADUMOR PROP OF KINJAL GRUH UDHYOG VS. NIMISH NARSHIBHAI DUDHATRA TRADING AS SHREE KRISHNA ENTERPRISE	104541-R N SHAH	18-03-2026	17-03-2026
211	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/6/2026	DINESHKUMAR SANVARMAL SINGHANIYA VS. SACHIN LOKESH AGRAWAL PROP OF SACHIN FAB	56521-S C SOLANKI	23-03-2026	23-03-2026
212	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/3/2026	SHREE VARUDI PAPER MILL LTD., REPRESENTED THROUGH ITS DIRECTOR OF DHAVAL JAGDISHCHANDRA VIDJA VS. OM INTERNATIONAL	109486-C B POUNIKAR	13-03-2026	05-03-2026
213	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/4/2026	D2K CRIATION PROPRIETOR OF BRIJESH GOKULBHAI CHODVADIYA VS. A.V.ENTERPRIZE PROPRIETOR OF VIJAYKUMAR KIRANKUMAR PATEL	43615-J S SUKHARAMWALA	02-04-2026	31-03-2026
214	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/2/2026	VASHU CONSTRUCTION PARTNER KAMLESHKUMAR SAVARMAL MISTRY VS. SHREE KHETIVADI UTPANN BAJAR SAMITIY	81510-M M DESAI	16-03-2026	20-03-2026
215	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/17/2026	FEDERAL BANK LTD.AUTHORIZED BRANCH MANAGER OF CHIRAGKUMAR BABUBHAI NATHANI VS. PRAVINBHAI R CHAVDA	66018-M B CHUNAWALA	01-04-2026	31-03-2026
216	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/103/2026	SURESH TRADERS PROPRIETOR OF DIPESH SURESHKUMAR KATARIA VS. ISMAILBHAI H. KASUWALA PROPRIETOR OF I.H. KASUWALA	30444-V N TILOKANI	20-03-2026	20-03-2026
217	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/110/2026	JYOTI CONFECTIONERY WORKS THROUGH ITS PROPRIETOR ASHOK KODAMAL GODHWANI VS. PC TRADERS (THROUGH ITS PROPRIETOR CHANDRESH LAXMANDAS TAHELYANI)	88055-D T KESWANI	25-03-2026	24-03-2026
218	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/69/2026	UNION BANK OF INDIA VS. M/S. S.R. DRESSES PROPRIETOR OF JASMIN ALIAS JASIM SHAHIMKHAN PATHAN	42836-S A TEREDESAI	07-03-2026	06-03-2026
219	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/97/2026	UNION BANK OF INDIA VS. M/S. SHREEJI FASHION PROPRIETOR OF KHUSHBOO KAPURIYA	42836-S A TEREDESAI	07-03-2026	06-03-2026
220	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/83/2026	UNION BANK OF INDIA VS. M/S. SURAJ GARMENTS PROPRIETOR RASHMI RAMJI GUPTA	42836-S A TEREDESAI	07-03-2026	06-03-2026
221	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/108/2026	BANK OF BARODA, THROUGH ITS AUTHORIZED SIGNATORY HEMCHANDRA B. KULETHA VS. PRITESH PRAJAPATI PARTNER OF M/S. FOOD PARADISE PARTNERSHIP FIRM	79593-J R PARMAR	24-03-2026	23-03-2026
222	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/118/2026	STATE BANK OF INDIA, SME CENTRE THROUGH ITS AUTHORISED SIGNATORY NIRANJAN KUMAR VS. YOGITABEN RAJUBHAI MODI	86108-P B GOSWAMI	30-03-2026	28-03-2026
223	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/117/2026	BANK OF BARODA, THROUGH ITS AUTHORIZED SIGNATORY HEMCHANDRA B. KULETHA VS. NEEL DILIPKUMAR SHAH PROPRIETOR OF M/S. NARAYAN ENTERPRISE (BORROWER)	79593-J R PARMAR	30-03-2026	23-03-2026

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224	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/73/2026	UNION BANK OF INDIA VS. M/S. SANA FABRICS AND MORE PROPRIETOR SHEHNILA VASIM SHAIKH	42836-S A TEREDESAI	07-03-2026	06-03-2026
225	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/68/2026	UNION BANK OF INDIA VS. NEW SUN GARMENTS PROPRIETOR OF RAHUL RAMJI GUPTA	42836-S A TEREDESAI	07-03-2026	06-03-2026
226	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/79/2026	UNION BANK OF INDIA VS. M/S. FASHION CORNER PROPRIETOR MANAN LAXMIKANT KAPURIYA	42836-S A TEREDESAI	07-03-2026	02-03-2026
227	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/72/2026	UNION BANK OF INDIA VS. M/S. KUNAL JIL CYBERCAFE PROPRIETOR PRITESH ARJUNBHAI PRAJAPATI	42836-S A TEREDESAI	07-03-2026	02-03-2026
228	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/63/2026	UNION BANK OF INDIA THROUGH ITS AUTHORIZED SIGNATORY MR. KULDEEP KUMAR VS. GULAMNABI RAMEESHMUDDIN ANSARI	42836-S A TEREDESAI	03-03-2026	02-03-2026
229	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/80/2026	UNION BANK OF INDIA VS. DIPIKA RAVJIBHAI PARMAR	42836-S A TEREDESAI	07-03-2026	02-03-2026
230	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/78/2026	UNION BANK OF INDIA VS. M/S. NEW FOOTWEAR PROPRIETOR DILSHAD AHMED RAHIMUDDIN ANSARI	42836-S A TEREDESAI	07-03-2026	06-03-2026
231	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/84/2026	UNION BANK OF INDIA VS. M/S. KHUSHI GHAR SANSAR PROPRIETOR GULAMNABI RAHEEMMUDDIN ANSARI	42836-S A TEREDESAI	07-03-2026	02-03-2026
232	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/77/2026	UNION BANK OF INDIA VS. M/S. HAVELI FASHION PROPRIETOR SURAJKUMAR RAMJI GUPTA	42836-S A TEREDESAI	07-03-2026	02-03-2026
233	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/105/2026	INNOVATIVE SEATING PRIVATE LIMITED, MAHESH VASANTRAO MAJUMDAR AUTHORIZED OFFICER VS. ANITA GUPTA	49557-A J SHAH	23-03-2026	19-03-2026
234	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/119/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER BIKASH KUMAR BHALOTIYA VS. M/S. TEJAL DRY FRUIT PROPRIETOR RAJESHBHAI DEVSHIBHAI AJAKIYA	74328-A B PANCHAL	01-04-2026	24-03-2026
235	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/75/2026	UNION BANK OF INDIA VS. M/S. S.R. FURNITURE PROPRIETOR SHAMIKHAN SAMIMKHAN PATHAN	42836-S A TEREDESAI	07-03-2026	06-03-2026
236	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/93/2026	UNION BANK OF INDIA VS. M/S. HARSHA TAILORS PROPRIETOR HARSHA YOGESH JAGPAT	42836-S A TEREDESAI	07-03-2026	06-03-2026
237	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/76/2026	UNION BANK OF INDIA VS. M/S. SHRI BALAJI TRAVELS PROPRIETOR BIRENBHAI GANESHBHAI PATEL	42836-S A TEREDESAI	07-03-2026	06-03-2026
238	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/74/2026	UNION BANK OF INDIA VS. M/S. DEVRAJ NAMKEEN PROPRIETOR ANJANABEN RANJITSINH CHAUHAN	42836-S A TEREDESAI	07-03-2026	02-03-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
239	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/116/2026	BANK OF BARODA, THROUGH ITS AUTHORIZED SIGNATORY HEMCHANDRA B. KULETHA VS. AKASH VINODCHANDRA PATEL	79593-J R PARMAR	30-03-2026	23-03-2026
240	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/113/2026	FLAMMER TECHNOLOGIES PRIVATE LIMITED VS. LAKSHMI SARAS CHEMTECH PRIVATE LIMITED	87510-C S DAWANI	25-03-2026	25-03-2026
241	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/99/2026	ARODO INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR VIKAS KEWALKRISHAN MARAWAHA VS. CORPAX INDIA PRIVATE LIMITED	60259-R J PUROHIT	11-03-2026	03-03-2026
242	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/82/2026	UNION BANK OF INDIA VS. MS. NOOR CROCERY PROPRIETOR SURAIYA NOORMOHAMMAD SHAIKH	42836-S A TEREDESAI	07-03-2026	06-03-2026
243	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/109/2026	BANK OF BARODA, THROUGH ITS AUTHORIZED SIGNATORY HEMCHANDRA B. KULETHA VS. M/S. KUNAL ZIL XEROX AND STATIONERY PROP. PRITESH PRAJAPATI	79593-J R PARMAR	24-03-2026	23-03-2026
244	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/95/2026	UNION BANK OF INDIA VS. M/S. HIGH FASHION CORNER PROPRIETOR SURAJ RAMJI GUPTA	42836-S A TEREDESAI	07-03-2026	06-03-2026
245	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/70/2026	UNION BANK OF INDIA VS. RAMESH DALSUKHBHAI VANKAR	42836-S A TEREDESAI	07-03-2026	06-03-2026
246	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/102/2026	BANK OF BARODA THROUGH AUTHORIZED SIGNATORY AMIT DUTTA VS. M/S. JAY CHAMUNDA ENTERPRISE PROPRIETOR-PRİYANK ANILKUMAR PANDYA	42836-S A TEREDESAI	17-03-2026	05-03-2026

Note :

Report is downloaded from DJDG portal on 06/04/2026 based on the data entered by concerned courts of the District Judiciary and available in the server at the time of generating the report.

Form – 3

List of cases in which Electronic Service of Process has taken place during the month of March-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/18/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs DHWANI JIGNESHKUMAR PATEL	A C BHATT	15-04-2025	10-03-2026
2	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/16/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs ASHISH RAMSVARUP KHUSAR	A C BHATT	15-04-2025	10-03-2026
3	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/17/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs KISHORSINH KARANSINH GOHIL	A C BHATT	15-04-2025	12-03-2026
4	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/15/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs BHAGIRATHSINH KISHORSINH GOHIL	A C BHATT	15-04-2025	11-03-2026
5	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/14/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs PRAKASHBHAI LAXMANBHAI PRAJAPATI	A C BHATT	15-04-2025	11-03-2026
6	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CMA/2/2025	TRIVER FOODS PVT.LTD. THROUGH ITS AUTHORIZED NISARG TAPSVIN GAGLANI Vs VIJAYKUMAR RAMBHAI PATEL	V B PATEL	11-07-2025	17-03-2026
7	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CMA/3/2025	THE TJSB SAHKARI BANK LTD THROUGH ITS AUTHORISED SIGNATOR MR SOLANKI DIPAK DUDABHAI Vs RAO NIRBHAYSINH KISHORESINH	SHUBHAM SINGH	24-07-2025	16-03-2026
8	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/13/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs PRAKASHBHAI LAXMANBHAI PRAJAPATI	A C BHATT	15-04-2025	10-03-2026
9	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/7/2026	SABARMATI GAS LIMITED THROUGH AUTHORISED RAHUL MUTHA SON OF ASHOK MUTHA Vs MESSRS DEEP CERAMIC INDUSTRIES A PARTNERSHIP FIRM THROUGH PARTNER DAXABEN DILIPKUMAR SHAH	B V PATEL	02-03-2026	06-03-2026
10	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/66/2025	CANARABANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI Vs MESSRS PVR PLASTIC A PROPRIETOR FIRM	B S SINGH	31-12-2025	11-03-2026
11	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/64/2025	REEMA JIGAR PATEL PROPRIETOR OF MESSRS AKASH SERVICES Vs MEHMOOD DAWOOD HAMDULE PROPRIETOR OF M/S HAMDULY INDUSTRIES BLD	M M KAUSHIK	31-12-2025	11-03-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
12	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/6/2026	HOTEL GERMAN PALACE THROUGH ITS AUTHORIZED PERSON MS ANJALI BUDHWANI Vs SFA SPORTING SERVICE PVT. LTD	R A PANDYA	27-02-2026	02-03-2026
13	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/44/2024	1) CANARA BANK THROUGH AUTHORIZED BRANCH MANAGER ANURADHA MEENA Vs JAYANTIBHAI JIVANBHAI VORA	B S SINGH	24-12-2024	02-03-2026
14	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/4/2026	CANARA BANK THROUGH ITS AO AVINASH V. CHAVAN Vs M/S GURU G ENTERPRISE ITS PROPRIETOR JAYPRAKASH PAHELANI (BORROWER)	S R SOLANKI	02-02-2026	16-03-2026
15	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/20/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs HARSHABEN PRAKASHBHAI PRAJAPATI	A C BHATT	15-04-2025	10-03-2026
16	Principal Senior Civil Court, Gandhinagar	GANDHINAGAR	COMM CS/19/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs AJAYSINH RAJENDRASINH VAGHELA	A C BHATT	15-04-2025	10-03-2026

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 4

List of total no. of cases randomly allocated during the month of March-2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.PANDYA	11	COMM. EXECUTION	12
2	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.PANDYA	11	COMM. CMA	11
3	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.PANDYA	11	COMM. CIVIL SUIT	31
4	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.KHANCHANDANI	21	COMM. TRADEMARK SUIT	1
5	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.KHANCHANDANI	21	COMM. EXECUTION	7
6	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.KHANCHANDANI	21	COMM. CMA	8
7	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. P.K.KHANCHANDANI	21	COMM. CIVIL SUIT	32
8	City Civil and Sessions Court, Ahmedabad	Ahmedabad	Mr. H.G.PANDYA	11	COMM. TRADEMARK SUIT	1
9	Principal Sr. Civil Judge,Mangrol.	Surat	Mr. J. S. Parmar	3	COMM CS	1
10	8th Additional District Judge,Surat	Surat	Mr. A. N. Dave	3	COMM TM - 1 COMM EX - 27	28
11	10 Additional Sr. Civil Judge,Surat.	Surat	Mrs. M. Y. Swami	35	COMM CS - 44 COMM EX - 6 COMM Misc. - 1	51
12	Principal Sr. Civil Judge,Surat.	Surat	Mr. N. G. Parmar	1	COMM CS - 44 COMM EX - 6 COMM Misc. - 1	51
13	2nd Additional Sr. Civil Judge,Surat.	Surat	Mr. M. V. Chauhan	15	COMM CS - 45 COMM EX - 5 COMM Misc. - 1	51
14	Principal Sr. Civil Judge,Bardoli.	Surat	Mr. M. K. Shah	1	COMM CS	1
15	Principal District Judge,Surat.	Surat	Mr. R. A. Trivedi	1	COMM APPL.	4
16	5TH ADDL. DISTRICT JUDGE		MRS. PRIYANKA AGARWAL	10	COMM. CMA	1
17	5TH ADDL. DISTRICT JUDGE	Vadodara	MRS. PRIYANKA AGARWAL	10	COMM. TMSUIT	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
18	8TH ADDL. SENIOR CIVIL JUDGE @ HQ	Vadodara	DR. R N KARNANI	33	COMM. SUIT	8
19	PRINCIPAL DISTRICT JUDGE	Vadodara	MR. V K PATHAK	1	COMM. APPEAL	4
20	PRINCIPAL DISTRICT JUDGE	Vadodara	MR. V K PATHAK	1	COMM. CMA	2
21	PRINCIPAL SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. J J BHATT	1	COMM. CMA	2
22	PRINCIPAL SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. J J BHATT	1	COMM. EXE. PETITION	2
23	PRINCIPAL SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. J J BHATT	1	COMM. SUIT	12
24	PRINCIPAL SENIOR CIVIL JUDGE @ PADRA	Vadodara	DR. M S PANDE	3	COMM. SUIT	2
25	5TH ADDL. DISTRICT JUDGE	Vadodara	MRS. PRIYANKA AGARWAL	10	COMM. EXE. PETITION	3
26	13TH ADDL. SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. Y R AGARWAL	34	COMM. CMA	1
27	13TH ADDL. SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. Y R AGARWAL	34	COMM. EXE. PETITON	1
28	13TH ADDL. SENIOR CIVIL JUDGE @ HQ	Vadodara	MR. Y R AGARWAL	34	COMM. SUIT	41

Note :

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Form – 5

List of cases in which Case Management Hearing was held during the month of March-2026

[illegible]

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25	Patan	---	---	---	---	---	---
26	Porbandar						
27	Rajkot						
28	S.K. @ Himmatnagar						
29	Surat						
30	Surendranagar						
31	Tapi @ Vyara						
32	Vadodara						
33	Valsad						
34	City Civil Court, Ahmedabad						

Note :

This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 6

Contested commercial cases disposal during the month of March-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Mr. H.G.PANDYA	AHMEDABAD	COMM CMA/43/2026	SUNRISE FINLEASE LTD. Vs ZITRON PHARMA PVT. LTD.	R D VYAS VS N R PANCHAL	03-03-2026	-	13-03-2026	10	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 6,CODE OF CIVIL PROCEDURE,1908 O9,R4,
2	Mr. H.G.PANDYA	AHMEDABAD	COMM CS/1095/2021	Ganesh Steel Traders through its Prop. Bipinbhai Kantilal Vs Riddhi Enterprise through its Administrator Dipenbhai	A C THAKER VS N.S.BRAHMBHAT T	25-02-2019	-	27-03-2026	2587	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 O37,
3	Mr. H.G.PANDYA	AHMEDABAD	COMM CMA/55/2025	SITARAM INFRAPROJECT PVT. LTD. Vs M/S DEV CONSTRUCTION	A D BHATT VS J R DAVE	09-04-2025	-	12-03-2026	337	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 34,THE COMMERCIAL COURTS ACT,2015 6,
4	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM CMA/266/2021	SYSTEMS DYNAMICS THROUGH ITS PROPRIETOR ANIL SRIVASTAVA Vs M/S INTERACTIVE FINANCIAL SERVICES LTD.	A.GUPTA Vs M P PRAJAPATI	28-08-2019	-	16-03-2026	2392	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 Sec. 34
5	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM CMA/54/2025	SHAH METACORP LTD. THROUGH AUTH. SIGN. MR. SHASHIKANT GANPATBHAI MESARIA Vs GHANSHYAM ARVINDBHAI PATEL PROPRIETOR OF PRAMUKH SUPLIERS	N S TAHILRAMANI Vs D V SHAH	09-04-2025	-	02-03-2026	327	Contested	-	0	LIMITATION ACT,1963 Sec. 5 and THE COMMERCIAL COURTS ACT,2015 Sec. 6
6	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM CMA/6/2026	MESSRS. MERIDIAN HOTELS PRIVATE LIMITED THROUGH ITS DIRECTOR ASHISH TULSIRAM TEKWANI Vs MESSRS. OYO HOTELS AND HOMES PVT. LTD. (FORMERLY KNOWN AS ALCOTT TOWN PLANNERS PVT. LTD)	H M TAHILIANI Vs G J DAVE	16-01-2026	-	12-03-2026	55	Contested	-	0	LIMITATION ACT,1963 Sec. 5 and THE COMMERCIAL COURTS ACT,2015 Sec. 6
7	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM CS/620/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED Vs SHRI PANKAJ B. GATHANI	J H AHUJA Vs M K SEJWANI	31-08-2004	-	16-03-2026	7867	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 Sec.2
8	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM CS/70/2020	Mahalaxmi Colour Tech through its Owner Divyang Arvindbhai Panchal Vs Shree Sun Aluminium through its Owner Bavji Lakhmashi Maheshwari	A.M.PATEL Vs M.J.TAK	04-12-2020	-	20-03-2026	1932	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 Sec.2
9	Mr. P.K.KHANCHANDANI, COURT NO.21	AHMEDABAD	COMM EX/2172/2021	DELTA RUBBER AND PLASTIC PRODUCTS Vs CASIL HEALTH PRODUCTS LTD.	U.R.BHATT Vs S.KARKHANIS	30-01-2020	-	24-03-2026	2245	Contested	-	0	CODE OF CIVIL PROCEDURE,1908- O-21 and THE COMMERCIAL COURTS ACT,2015 Sec. 6
10	Mr. H.G.PANDYA	AHMEDABAD	COMM CMA/189/2024	GUJARAT HOUSING BOARD THROUGH ITS EXECUTIVE ENGINEER Vs KUNAL STRCUTURE (INDIA) PRIVATE LIMITED	Y N RAVANI VS D N DOSSANI	06-12-2024	-	18-03-2026	467	Contested	-	0	LIMITATION ACT,1963 5,
11	Mr. H.G.PANDYA	AHMEDABAD	COMM CMA/51/2023	JAGDISHBHAI BHOGILAL PANDYA Vs THE LIQUIDATOR MADHAVPURA MERCANTILE CO.OPERATIVE BANK LTD.	R H PARIKH VS G K PATEL	18-04-2023	-	16-03-2026	1063	Contested	-	0	LIMITATION ACT,1963 5,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
12	Mr. H.G.PANDYA	AHMEDABAD	COMM CS/439/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED Vs LEGAL HEIRS OF GOVINDBHAI CHHABABHAI PATEL.	J H AHUJA VS M.K.MANSURI	01/08/1988	-	02-03-2026	13727	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 001,
13	Mr. H.G.PANDYA	AHMEDABAD	COMM CS/3/2023	M/S SHANTI GARMENTS THROUGH PROPRIETOR PRAVEEN GAUTAM KANKARIYA Vs OMG RELOADED THROUGH PROPRIETOR RESHMA GUL MOHAMMAD	J V YADAV VS AYUSH JAIN	03-01-2023	-	27-03-2026	1179	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 2,6,CODE OF CIVIL PROCEDURE,1908 37
14	Principal Senior Civil Court, Dhari	AMRELI	COMM CS 01-2025	1) GUJARAT GRAMIN BANK Vs. 1) HANDRIKABEN MANUBHAI SHELADIYA 2) SAROJBEN MANUBHAI SHELADIYA 3) BHAVINBHAI MANUBHAI SHELADIYA 4) CHANDRESH MANUBHAI SHELADIYA	R N JOSHI Vs. None	01-03-2025	No	03-03-2026	367	Contested	05-03-2026	2	CPC- sec. 09
15	Principal Sr. Civil Court, Khambhat	ANAND	COMM CS/31/2025	AMBALAL MANSUKHBHAI AAGOLA BRANCH MANAGER OF SBI DUGARI BRANCH VS. KANUBHAI KADVABHAI BHARVAD	P M MIRZA	18/10/2025	-	16/03/2026	149	Contested	-	0	-
16	Principal Senior Civil Court, Una	GIR SOMNATH	COMM CS. 6/2022	SBI KRUSHI VIKAS SHAKHA VS NARSIBHAI BHIKHABHAI SANKHAT	J N BHATT S V SHANKHAT	11/02/2022	-	05/03/2026	1483	Contested	-	0	CPC 1908,9
17	PRINCIPAL SENIOR CIVIL COURT,JAMNAGAR	JAMNAGAR	COMM CS/44/2024	ROLEX METALS COMPONETS PROPRIETORSHIP FIRM THROUGH ITS PROP CHIRAG MAKANBHAI MUNGARA Vs. 1) SOIGNER TECHNOLOGY PRIVATE LIMITED etc. 2	P M ABHANGI Vs. B S DUTTA	27-11-2024	Yes	18-03-2026	476	Contested	18-03-2026	0	THE COMMERCIAL COURTS ACT,2015 - 6,12 and CODE OF CIVIL PROCEDURE,1908 - 9
18	Principal District Judge,Kachchh at Bhuj	KUTCH	Comm. Apl. No. 02/2025	Vertex Container Line Co. United Liner Shipping Services LLP v/s R.D. International	Shri V.R. Jadeja for the Appellant	25/11/2025	No	14/03/2026	109	Settled	14/03/2026	0	u/s 13 of the Commercial Courts Act,2015
19	PRI. SR. C. J.,JETPUR (MR. P. D. MODI)	RAJKOT	COMM. EXE/2/2024	STATE BANK OF INDIA VS. NILESH BABUBHAI DESAI	K. N. LAKHANI	11/12/2024	No	07/03/2026	451	Contested	07/03/2026	0	CPC-1908 ACT-30
20	PRI. SR. C. J.,GONDAL (MS. J. M. GAJJAR)	RAJKOT	COMM. CS/29/2023	THE FEDERAL BANK LTD. VS. DILIP BAVABHAI PANSARA	V. P. GODA VS. M. S. SORATHIYA	18/12/2023	No	30/03/2026	833	Contested	30/03/2026	0	THE COMM. ACT,2015-2(C)
21	PRI. SR. C. J.,GONDAL (MS. J. M. GAJJAR)	RAJKOT	COMM. CS/15/2023	THE FEDERAL BANK LTD. VS. DINESH CHHAGANBHAI SORATHIYA	V. P. GODA VS. R. H. OZA	06/11/2023	No	30/03/2026	875	Contested	30/03/2026	0	THE COMM. ACT,2015-2(C)
22	PRI. SR. C. J. GONDAL (MS. J. M. GAJJAR)	RAJKOT	COMM. CS/14/2023	THE FEDERAL BANK LTD. VS. MUKESH KHODABHAI DESAI	V. P. GODA VS. R. H. OZA	06/11/2023	No	30/03/2026	875	Contested	30/03/2026	0	THE COMM. ACT,2015-2(C)
23	ADDL. SR. C. J. RAJKOT (MR. V. D. MODH)	RAJKOT	COMM. CS/5/2019	SHAZ PACHAGING LLP VS. JON WAL MACHINERY WORKS CO. LTD.	V. D. MEHTA VS. SUDHAKAR JOSHI AND T. S. KOTHARI	05/02/2015	No	30/03/2026	4070	Contested	06/04/2026	7	U/S. 170 OF CONTRACT ACT (THE COMM. ACT-2015-2(1)C)
24	2nd Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/159/2021	PINAK J PATEL VS GENARAM B KUMAVAT	N.D.BUNDELA VS V.D.JAGIRDAR	24-12-2021	No	23-03-2026	1550	Contested	23-03-2026	0	COMMERCIAL COURT ACT,2015 SEC-2C

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
25	8th Additional District Judge, Surat	SURAT	COMM CMA/43/2021	CHAMPAKBHAI ISHWARLAL KIKLAWALA Vs PRASHANT PRAMODKUMAR SOLAPURWALA	H R MODI Vs K.M.PATEL	15-06-2015	No	18-03-2026	3929	Contested	0	0	ARBITRATION ACT, 1940--34,
26	2nd Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/84/2022	PRABHAT KUMAR VS RANA DHARMISHTHA	A.T.JINGAR VS M.R.PANDEY	04-04-2022	No	30-03-2026	1456	Contested	30-03-2026	0	COMMERCIAL COURT ACT, 2015 SEC-2C
27	Principal District Judge, Surat.	SURAT	COMM APL/12/2025	MINAKSHIBEN SUBHASHBHAI AGRAWAL OWNER OF MAA KALI SYNTHETIC Vs JAMNADAS VALLABHBHAI GADHESARIYA PROP OF JAMNADAS VALLABHBHAI GADHERASIYA	L C TIWARI Vs M C MEHTA	13-08-2025	No	09-03-2026	208	Contested	0	0	THE COMMERCIAL COURTS ACT, 2015--13(1),
28	8th Additional District Judge, Surat	SURAT	COMM EX/545/2021	PRAVIN PATIL ORTHORISED PERSON OF KOTAK MAHINDRA BANK LTD Vs JUTHARAM MAGARAMAJI MALI	R.B.PARMAR	12-06-2019	No	24-03-2026	2593	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--010
29	8th Additional District Judge, Surat	SURAT	COMM EX/1021/2022	BAJAJ HOUSING FINANCE LTD Vs ASTHA DUBEY	S D GHUGE	29-09-2022	No	24-03-2026	1272	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--010,
30	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/1102/2021	BANK OF BARODA BRANCH MANAGER ABHISHEKKUMAR OJHA Vs SONAL VALJIBHAI SHELADIYA	A.R.MEHTA Vs K.R.LATHIYA	29-10-2021	No	13-03-2026	1596	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--002,
31	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/156/2023	BHARATBHAI LAKSHMANBHAI JADVANI Vs RATHOD VAJESANG MEGHJIBHAI	J P CHELARAMANI Vs J A BODAR	16-02-2023	No	20-03-2026	1128	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--002,
32	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/412/2023	MANOJ NARENDRAPRASAD GUPTA POA OF SHELJA TEXTPRINT PVT LTD Vs BIRENDRAKUMAR RAMJI BARANWAL PROP OF SHIV KRUPA SAREES	J B RESHAMWALA Vs N A GOHIL	06-05-2023	No	23-03-2026	1052	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--002,
33	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/82/2022	VANRAJSINH DEVENDRASINH GHARIA AUTHO OF REALTEX IND Vs VIVA TEXO LENE PVT LTD	S S TIWARI Vs J K PUNAWALA	31-03-2022	No	25-03-2026	1455	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--002,
34	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/849/2023	BANK OF BARODA Vs MAHESHBHAI NARSINHBHAI PATEL	D J SHAH Vs A I MAJEKHAS	21-10-2023	No	09-03-2026	870	Contested	0	0	CODE OF CIVIL PROCEDURE, 1908--002,
35	DR. R N KARNANI, 8TH ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	COMM. CS/260/2025	BHAVNATH METAL V/S SHREE AMBIKA STONE MINES	MR. M P THAKRANI V/S MR. V R SHARMA	19/11/2022	No	30/03/2026	1227	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9
36	MRS. PRIYANKA AGARWAL, 5TH ADDL. DISTRICT JUDGE, @ HQ	VADODARA	COMM CMA/18/2024	VADODARA MUNICIPAL CORPORATION Vs M/S MV OMNI PROJECTS(INDIA) LIMITED	MR. S S ACHARYA V/S MR. K S PATEL	10/05/2024	Yes	20/03/2026	679	Contested	-	0	ARBITRATION AND CONCILIATION ACT, 1996--34,
37	MRS. PRIYANKA AGARWAL, 5TH ADDL. DISTRICT JUDGE, @ HQ	VADODARA	COMM CMA/19/2024	VADODARA MUNICIPAL CORPORATION Vs M/S MV OMNI PROJECTS(INDIA) LIMITED	MR. S S ACHAYA V/S MR. K S PATEL	10/05/2024	Yes	20/03/2026	679	Contested	-	0	ARBITRATION AND CONCILIATION ACT, 1996--34,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
38	MRS. PRIYANKA AGARWAL,5TH ADDL. DISTRICT JUDGE,@ HQ	VADODARA	COMM CMA/39/2025	ICICI SECURITIES LIMITED THROUGH- APPASAHEB MARATHE MARG Vs FRENKY ROHINTON AND ANR	MR. K D KANOJIYA V/S MR.R K PARIKH	17/09/2025	Yes	06/03/2026	177	Contested	-	0	LIMITATION ACT,1963--5,
39	MRS. PRIYANKA AGARWAL,5TH ADDL. DISTRICT JUDGE,@ HQ	VADODARA	COMM CMA/4/2025	INDIAN OIL CORPORATION LTD Vs M/S JAIN REFRACTORY ERECTORS	MR. M C MEHTA V/S MR. N A JAIN	21/04/2008	Yes	30/03/2026	6552	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996--34,
40	MR. Y R AGARWAL. 13TH ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	COMM. CS/39/2021	SHILCHAR TECHONOLIGIES LTD. V/S STANDAR CHARTERED BANK	MR. N P SHAH V/S MR. P M SHAH	17/03/2021	No	12/03/2026	1821	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9
41	MR. Y R AGARWAL. 13TH ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	COMM. CS/161/2022	DHARMA QUARRY WORKS PARTNERSHIP FIRM V/S KHEVNA INFRASTRUCTURE LTD.	MR. S S SHAH V/S MR. A H GOHIL	18/08/2022	No	25/03/2026	1315	Contested	-	0	CODE OF CIVIL PROCEDURE 1908 U/S 9
42	MR. V K PATHAK,PRINCIPAL DISTRICT JUDGE	VADODARA	COMM. CMA/38/2025	IOCL V/S VEDIC PROCHEMICAL PVT LTD	MR. M C MEHTA V/S MR. N C SHAH	01/09/2025	No	12/03/2026	192	Contested	-	0	APPLICATION U/S 5 OF LIMITATION ACT
43	PRINCIPAL DISTRICT COURT VALSAD	VALSAD	COMMERCIAL APPEAL NO. 1/2025	SHRI HEMENDRA SHANTILAL PATEL PARTNER AT GURUKRUPA ENTERPRISE+1 VS. MR.JAMIR AMIR SHAIKH,PARTNER,M/S GURUKRUPA ENTERPRISE	PETITIONER ADV: V S KAPADIA RESPONDENT ADV: D D SHAH	21/03/2025	No	30/03/2026	374	Contested	30/03/2026	1	U/S 96,41 OF CPC & U/S 13 OF THE COMMERCIAL COURTS ACT,2015

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Adjusted Summary of Commercial Cases during the month of March 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
1	AHMEDABAD	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	344	9	4	349
2	AHMEDABAD	3rd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	1	0	0	1
3	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	338	10	4	344
4	AHMEDABAD	5th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	271	7	8	270
5	AHMEDABAD	ADDL.DISTRICT & SESSIONS JUDGE - DHOLKA	AHMEDABAD	2	0	0	2
6	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT- AHMEDABAD	2,388	124	114	2,398
7	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	1	0	0	1
8	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	357	10	6	361
9	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	23	0	6	17
10	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	44	0	0	44
11	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	91	4	2	93
12	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
13	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	6	0	0	6
14	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	2	0	1	1
15	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	8	0	1	7
16	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	5	0	0	5
17	ANAND	4th ADDL DISTRICT JUDGE - ANAND	ANAND	0	9	1	8
18	ANAND	5th ADDL DISTRICT JUDGE - ANAND	ANAND	6	0	6	0
19	ANAND	ADDL. DISTRICT JUDGE - KHAMBHAT	ANAND	4	0	1	3
20	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	161	7	16	152
21	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	3	0	0	3
22	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	21	1	4	18
23	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	11	0	2	9
24	ARAVALLI @ MODASA	ADDL.DISTRICT & SESSIONS JUDGE - ARAVALLI @ MODASA	ARAVALLI @ MODASA	15	2	17	0
25	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	2	0	1	1
26	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	1	0	0	1
27	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1
28	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	11	0	0	11
29	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	50	3	5	48

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
30	BHARUCH	4th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	38	1	10	29
31	BHARUCH	5th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	13	0	0	13
32	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	6	0	0	6
33	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	154	4	6	152
34	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	56	0	8	48
35	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	20	0	1	19
36	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	28	1	6	23
37	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	9	0	0	9
38	BHAVNAGAR	3rd ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	6	0	1	5
39	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	63	1	1	63
40	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	0	0	7
41	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	3	0	1	2
42	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	12	21	1	32
43	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
44	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	3	0	0	3
45	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	17	0	0	17
46	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	82	0	0	82
47	DAHOD	3rd ADDL DISTRICT JUDGE - DAHOD	DAHOD	0	2	0	2
48	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	8	0	1	7
49	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHALOD	DAHOD	1	0	0	1
50	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - DEVBHUMI DWARKA @ KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	0	5	0	5
51	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	5	0	5	0
52	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - DEVBHUMI DWARKA @ KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	0	6	0	6
53	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	6	0	6	0
54	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEVBHUMI DWARKA @ KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	0	53	2	51
55	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @ KHAMBHALIYA	37	3	2	38
56	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	44	0	44	0
57	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	61	1	10	52
58	GANDHINAGAR	ADDL.DISTRICT & SESSIONS JUDGE - KALOL	GANDHINAGAR	3	0	0	3

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
59	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	8	0	1	7
60	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	274	4	9	269
61	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	75	3	0	78
62	GIR SOMNATH @ VERAVAL	PRINCIPAL DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	0	1	0	1
63	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	84	3	3	84
64	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	4	0	0	4
65	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	48	6	12	42
66	JAMNAGAR	3rd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	4	6	1	9
67	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	5	1	0	6
68	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	214	29	13	230
69	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	7	0	0	7
70	JUNAGADH	4th ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	0	1	0	1
71	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	6	0	0	6
72	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	90	0	8	82
73	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	21	2	3	20
74	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	9	1	1	9
75	KHEDA	2nd ADDL DISTRICT JUDGE - NADIAD	KHEDA	2	0	0	2
76	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	8	1	0	9
77	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	9	0	1	8
78	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	54	1	2	53
79	KUTCHH	3RD ADDL CIVIL JUDGE & JMFC - MUNDRA	KUTCHH	8	0	2	6
80	KUTCHH	8th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	2	0	0	2
81	KUTCHH	9th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	42	1	2	41
82	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	4	0	1	3
83	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	121	17	5	133
84	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	53	2	3	52
85	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	76	1	4	73
86	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	426	4	8	422
87	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	47	1	0	48
88	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRANA	KUTCHH	21	6	5	22
89	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	13	4	0	17

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
90	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	2	1	0	3
91	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	4	2	1	5
92	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	26	0	2	24
93	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	188	6	3	191
94	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	42	0	3	39
95	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	45	2	6	41
96	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	5	0	0	5
97	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	7	0	0	7
98	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	3	0	0	3
99	MORBI	2nd ADDL DISTRICT JUDGE - MORBI	MORBI	26	1	0	27
100	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	2	0	0	2
101	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	385	15	13	387
102	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	0	0	1
103	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	52	7	4	55
104	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	16	0	0	16
105	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	9	0	6	3
106	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	3	6	0	9
107	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	4	0	0	4
108	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	5	0	0	5
109	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	25	1	0	26
110	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	47	0	2	45
111	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	2	0	0	2
112	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GODHRA	PANCHMAHAL	52	7	0	59
113	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	14	0	0	14
114	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
115	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	7	0	0	7
116	PATAN	4th ADDL DISTRICT JUDGE - PATAN	PATAN	1	1	0	2
117	PATAN	ADDL. DISTRICT JUDGE - RADHANPUR	PATAN	0	1	0	1
118	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	16	0	0	16
119	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	4	0	0	4
120	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	14	0	0	14

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
121	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
122	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	4	1	0	5
123	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE - PORBANDAR	PORBANDAR	3	0	0	3
124	RAJKOT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	77	17	1	93
125	RAJKOT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	86	18	5	99
126	RAJKOT	3rd ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	1	0
127	RAJKOT	3rd ADDL DISTRICT JUDGE - GONDAL	RAJKOT	0	22	0	22
128	RAJKOT	4th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	18	0	18	0
129	RAJKOT	5th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	0	294	8	286
130	RAJKOT	6th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	0	1	0	1
131	RAJKOT	6th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	0	9	1	8
132	RAJKOT	6th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	285	0	285	0
133	RAJKOT	7th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	9	0	9	0
134	RAJKOT	PRINCIPAL DISTRICT & SESSIONS JUDGE - RAJKOT	RAJKOT	2	0	0	2
135	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	95	18	3	110
136	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	3	0	0	3
137	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	71	6	11	66
138	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JASDAN	RAJKOT	0	1	0	1
139	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	64	3	6	61
140	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	16	0	0	16
141	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
142	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDBRAHMA	SABARKANTHA	1	0	0	1
143	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	13	0	0	13
144	SURAT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,064	51	37	1,078
145	SURAT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	953	51	35	969
146	SURAT	5th ADDL DISTRICT JUDGE - BARDOLI	SURAT	2	0	0	2
147	SURAT	8th ADDL DISTRICT JUDGE - SURAT	SURAT	554	28	74	508
148	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	58	4	4	58
149	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	40	1	3	38
150	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	198	0	35	163
151	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	5	0	3	2
152	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	8	1	3	6

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
153	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	35	0	4	31
154	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,121	51	66	1,106
155	SURENDRANAGAR	6th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	8	3	4	7
156	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
157	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE - SURENDRANAGAR	SURENDRANAGAR	26	0	0	26
158	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	4	0	1	3
159	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
160	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	10	1	0	11
161	VADODARA	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	311	42	16	337
162	VADODARA	3rd ADDL DISTRICT JUDGE - DABHOI	VADODARA	1	0	1	0
163	VADODARA	5th ADDL DISTRICT JUDGE - VADODARA	VADODARA	130	5	10	125
164	VADODARA	8th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	358	11	16	353
165	VADODARA	9th ADDL DISTRICT JUDGE - SAVLI	VADODARA	2	0	0	2
166	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	73	6	1	78
167	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	291	16	18	289
168	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	13	0	0	13
169	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
170	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	29	2	0	31
171	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	91	0	1	90
172	VALSAD	2nd ADDL DISTRICT JUDGE - VAPI	VALSAD	5	0	0	5
173	VALSAD	ADDL.DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	5	0	0	5
174	VALSAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	7	0	1	6
175	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	24	4	1	27
176	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	56	10	16	50
177	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAPI	VALSAD	160	10	2	168
Total Result				14,008	1,116	1,128	13,996

Notes:

- 1 Opening balance taken from the closing balance of last month's Report
- 2 * Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated v) matters transferred between courts of same establishment
- 3 Report generated by IT Cell on 06/04/2026 based on the data entered by the concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report
- 4 This Report is generated based on the Commercial Case types as "COMM APL", "COMM CMA", "COMM CS", "COMM EX", "COMM REWA", "COMM TMCS", "COMM-MCA".